

**DIVISION BENCH**

**ITEM NO.112**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**MA No.3/2022, IA No.265/2022, IA No.318/2023 & IA No.436/2023  
IN CP (IB) No.353/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 7<sup>th</sup> June, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>INDIABULLS HOUSING FINANCE PVT LTD V/S V.A. M. RESORTS AND HOTELS PVT LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 22<sup>nd</sup> July, 2024.

**-Sd-**

**(Court Officer)**

**7<sup>th</sup> June, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*